



Completion of Recovery Certificate No. RC 584 of 2022 Govind Gendalal Somani (HUF) (PAN: AACHS3486G) in the matter of Somani Cement Company Ltd.

Recovery Certificate No. **RC 584 of 2015** dated **March 09, 2015** was drawn against **Govind Gendalal Somani (HUF) (PAN: AACHS3486G)** for a sum of **Rs. 1,50,578/- (Rupees One Lakh Fifty Thousand Five Hundred Seventy-Eight only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. PKK/AO/21/2011 dated 21/01/2011 in the matter of Somani Cement Company Ltd.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

23.01.2026
Ahmedabad



Pooja Dhingra

RECOVERY OFFICER

पूजा ढींगरा / Pooja Dhingra
व्यस्तुली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
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